

[English]

PENDING CONSUMER CASES

1372. **Shri Dau Dayal Joshi** : Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state :

(a) the number of cases pending in various courts in the National Capital Territory of Delhi more than 90/150 days;

(b) the action taken to rectify the problems of these courts?

The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) : (a) As per the information sent by the Government of NCT of Delhi, 9315 cases of more than three months were pending in the District Consumer Forums as on 30.9.1995.

(b) The State Government is making efforts for establishing two more District Fora for the speedy disposal of the cases.

ASSISTANCE FOR AGRICULTURAL LOAN

1373. **Shri A. Indrakaran Reddy** : Will the Minister of Agriculture be pleased to state :

(a) the total amount of Financial assistance earmarked for providing Agricultural Loans to the farmers during the past two years;

(b) the total amount disbursed during the above period, State-wise;

(c) the agencies through which it is disbursed; and

(d) the total amount earmarked for the next two years for the purpose?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) to (d) Central Government was providing Short-Term loans to State Governments for Kharif and Rabi Seasons separately every year till Kharif 1993 to help them to purchase agricultural inputs, namely fertilizers, seeds and pesticides, and make them available to farmers in time. A Statement indicating the Short-Term loans sanctioned to different States during the year 1993-94 is enclosed. The scheme for provision of short-term loans to the States has been discontinued from Rabi 1993-94.

STATEMENT**Short-Term Loan Sanctioned to States during the year 1993-94.**

		(Rs. in crore)
S.No.	States	1993-94 (for Kharif season only)
1.	Andhra Pradesh	15.55
2.	Karnataka	6.50
3.	Kerala	0.93
4.	Tamilnadu	7.51
5.	Gujarat	6.85
6.	Madhya Pradesh	10.77
7.	Maharashtra	18.32
8.	Rajasthan	10.51
9.	Haryana	5.45
10.	Punjab	8.45
11.	Uttar Pradesh	17.60
12.	Himachal Pradesh	1.08
13.	Bihar	19.10
14.	Orissa	7.85
15.	West Bengal	12.81
16.	Tripura	0.51
17.	Meghalaya	0.10
Total		149.99

[Translation]

IMPORT OF UREA

1374. **Shri Shivraj Singh Chauhan** : Will the Minister of Agriculture be pleased to state :

(a) the quantity of Urea imported during the last two years;

(b) the expenditure incurred on the import of Urea during the above period; and

(c) the amount likely to be spent on the import of Urea during the coming financial year?